

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Hema Automotive Private Limited Date of Commencement of Liquidation: 11-04-2023; List of Stakeholders as on Date: 10-06-2023; Name of IP: Mr. Umesh Gupta; Process Number: 1; Last 5 digit of registration number: 11431

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		2590129						NA
2	Liquidation costs incurred till date		69916						NA
3	Secured financial creditors	1	607569898.00	1	607569898.00	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	15	2088230.00	11	1200191.00	0	888039.00	0	Annexure 5
6	Operational creditors (Employees)	9	4588382.00	9	2975867.00	0	1612515.00	0	Annexure 6
7	Operational creditors (Government Dues)	3	16870820	3	14551326	0	2319494	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	24	203954544	24	196886809.35	0	7067734.38	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		52	837731919	48	823184091.35	0	11887782.379999 999	0	